GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO.5247 TO BE ANSWERED ON 27.03.2018

Loss Making PSUs

5247. SHRI RAM TAHAL CHOUDHARY: SHRI MANSUKHBHAI DHANJIBHAI VASAVA: DR. BANSHILAL MAHATO:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of sick Public Sector Undertakings (PSUs) under the administrative control of his Ministry along with the accumulated loss of such PSUs during the last three years, State and PSUwise:
- (b) whether the Government is planning/has prepared any action plan to attract investment in sick PSUs or revive such PSUs in the country;
- (c) if so, the details and the status thereof;
- (d) whether the Government has any proposal to set up more PSUs in the country including Chhattisgarh; and
- (e) if so, the details thereof, State/UTwise?

ANSWER MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a): Details are annexed.
- (b) & (c): The Department of Heavy Industry (DHI) does not have any action plan to attract investment in the sick Central Public Sector Enterprises (CPSEs) which are under its administrative control. However, the details of investment in these CPSEs are available in Public Enterprises Survey 2016-17, laid in both the houses of the Parliament on 13th March, 2018. DHI undertakes appraisals of each loss-making CPSE wherein appropriate response to the performance of individual CPSE is determined in consultation with stakeholders after periodic appraisal. CPSEs found chronically sick are disinvested or closed down after payment of attractive Voluntary Retirement Scheme (VRS) / Voluntary Separation Scheme (VSS) and due compensation to employees. Government has decided to close some CPSEs which were incurring huge losses since long and had no potential to turn-around in the current economic scenario. These CPSEs suffered with sickness due to a number of factors including poor order booking, shortage of working capital, surplus manpower, obsolete plant and machinery, stiff competition from private sector, cheaper imports and difficulty to adjust to changing market conditions.
- (d): There is no such proposal under consideration of DHI at present.
- (e): Does not arise.

ANNEXURE

S.	Name of CPSE	State	Details of Loss (Rs. in Lakhs)*		
No.			2014-15	2015-16	2016-17
1	Bharat Pumps and Compressors Ltd.	Uttar Pradesh	-5504.00	-7506.00	-8447.00
2	BHEL – Electrical Machines Ltd.	Kerala	-396.00	-298.00	-424.00
3	H.M.T. Machine Tools Ltd.	Karnataka	-13494.00	-10666.00	-12759.00
4	Heavy Engineering Corporation Ltd.	Jharkhand	-24169.00	-14477.00	-8227.00
5	Hindustan Cables Ltd.	West Bengal	Approved for Closure.		
6	Hindustan Paper Corporation Ltd.	West Bengal	-33129.00	-37014.00	-37014.00
7	Hindustan Photo Films Manufacturing Co. Ltd.	Tamil Nadu	-216436.00	-252791.00	-291716.00
8	HMT Bearing Ltd.	Karnataka	Approved for Closure.		
9	HMT Chinar Watches Ltd.	Karnataka			
10	HMT Watches Ltd.	Karnataka			
11	Instrumentation Ltd.**	Rajasthan	-14154.00	-17050.00	-9151.00
12	N.E.P.A. Ltd.	Madhya Pradesh	-4871.00	-7012.00	-6862.00
13	Nagaland Pulp and Paper Company Ltd.	Nagaland	-1538.00	-1739.00	-1447.00
14	Richardson and Cruddas Ltd.	Maharashtra	-365.00	-1006.00	1494.00
15	Sambhar Salts Ltd.	Rajasthan	-983.00	-890.00	-855.00
16	Tungabhadra Steel Products Ltd.	Karnataka	Approved for Closure.		
17	Triveni Structurals Ltd.	Uttar Pradesh	Under Liquidation.		
18	Tyre Corporation of India Ltd.	West Bengal			

^{*} Source: Public Enterprises Survey 2016-17, laid in Parliament on 13th March, 2018.

^{**} Govt. has decided for closure of Kota Unit of Instrumentation Ltd.